

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No226  
**C.P.(IB)/24(AHM)2021**

**Order under Section 95(1) IBC**

**IN THE MATTER OF:**

Centrum Financial Services Ltd  
V/s  
Olga Menezes

.....Applicant

.....Respondent

**Order delivered on ..19/04/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time as the Hon'ble Member (T) is holding another Bench in post lunch session,

Re-Notify on 02.06.2022.

-sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**